

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 2647/2021 In C.P. (IB)/397(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

NAME OF THE PARTIES: - KTR Management Service Pvt Ltd
V/s
Sahara Hospitality Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.2647/2021: - Adv. Sachin Daga appeared for the
Petitioner/Operational Creditor. Adv. Sandeep Bajaj a/w Adv. Aditya
Chopra, Adv. Ambrin Khan & Adv. Aryan Garg appeared for the
Respondent/Corporate Debtor. Heard, **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)